

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 120 OF 2015 & IA NO. 193 OF 2015 &
IA NO. 40 OF 2016**

Dated: 11th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Hubli Electricity Supply Co. Ltd & Anr.

.... Appellant (s)

Versus

Green Infra Wind Power Generation Ltd. & Anr.

.....Respondent (s)

Counsel for the Appellant(s)

:

Mr.V. Srinivas Raghavan
Mr. Mohit Chadha
Mr. Ishwar Upneja
Mr. Pankhuri Bhardwaj
Ms. Irisha Raychandhuri

Counsel for the Respondent(s)

:

Mr. Shridhar Prabhu
Mr. Anantha Narayana M.G. for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for
hearing on **30.03.2016.**

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson